

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/557/(IB)/2018  
NAME OF THE PETITIONER(S) : BIJU VARKEY  
NAME OF THE RESPONDENT(S) : SKY GOPURAM CHITS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(7)

[TCP/557/IB/2018]

**ORDER**

No representation on behalf of both the parties. Looking at the process file, since it is reflecting that the Petitioner has consecutively remained absent ever since this Company Petition filed before this Bench, **this Company Petition is hereby dismissed for default.**

*-sd-*  
**(S VIJAYARAGHAVAN)**  
Member (Technical)

*sd-*  
**(B.S.V.PRAKASH KUMAR)**  
Member (Judicial)

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